

- (7) Loans for production of seeds.
- (8) Expeditious disposal of loan applications for minor irrigation, pumpsets etc.
- (9) In the case of farmers affected by drought for three or more years in succession, recovery of principal and interest to be deferred for two years or till the next normal year, if it occurs earlier. No penal interest or compounding of interest on the postponed loans is to be effected. In all other cases in affected area, recovery of instalment due during current year to be extended by one year.
- (10) Grant of consumption loans to small and marginal farmers and other weaker sections. Limit for consumption loans extended from Rs. 250 to Rs. 500.
- (11) Financial support for setting up fair price shops for essential commodities.
- (12) Assisting Voluntary Agencies in producing green fodder for selling in the drought affected areas.
- (13) RBI have issued instructions to Banks to provide supplementary financial assistance with subsidy linkage to IRDP borrowers who are in possession of milch animals for which IRDP loan was availed of, for purchase of fodder for a maximum period of 6 months at the rate of Rs. 4/- per day per animal. The rate of interest for this additional assistance will be 10% i.e. same as for IRDP loans

Facilities to States Treating Tourism as Industry

1062. SHRI PRATAP BHANU SHARMA: Will the Minister of TOURISM be pleased to state:

(a) the facilities provided to the States who have declared tourism as an industry;

(b) whether the number of domestic and foreign tourists has increased as a result of these facilities;

(c) whether Government are considering any special schemes keeping in view the geographical situation of the country and increasing transport requirements of the tourists; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO): (a) While the Ministry of Tourism undertakes provision of infrastructure and other tourist facilities at places of tourist interest in various States and Union Territories, no separate subsidy/assistance is provided by the Centre to the States who have declared tourism as an industry

(b) Does not arise.

(c) and (d). In order to augment transport facilities for tourists, the Ministry has a scheme for grant of loans at concessional rate of interest to approved tourist car operators for purchase of tourist vehicles. In addition, the Ministry has undertaken a scheme of granting 3% interest subsidy on loans obtained direct from public sector banks by approved tourist car operators/Travel Agents/Tour Operators, for purchase of tourist vehicles.

[English]

Modernisation of Four International Airports

1063. SHRI G M. BANATWALLA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the proposed upgradation and improvement programmes for the four international airports;

(b) the cost involved; and

(c) the time by which the work would be completed?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) to

(c) The major schemes proposed for upgradation and improvement of the four international Airports, their estimated cost and tentative completion dates are as follows:—

	<i>Project</i>	<i>Estimated cost (Rs. in crore)</i>	<i>Schedule of completion</i>
1.	New International Terminal Complex, Calcutta Airport	23.12	1991-92
2.	New International Terminal Complex, Madras Airport	17.49	March, 1989
3.	Third Module to the New International Terminal, at Bombay Airport	44.37	1991-92
4.	Modification and expansion of domestic terminal, Bombay Airport	9.70	January, 1991
5.	Upgradation of Air traffic control systems at Bombay and Delhi Airports	195.00	March, 1990

[*Translation*]

Impact of Shortage of Seeds on Oilseeds output

1064. SHRI KEYUR BHUSHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether various State Governments are implementing National Oilseeds Development Project with the assistance of Union Government;

(b) if so, the measures taken to ensure that desired quality/varieties of seeds are made available to these States in time;

(c) whether production of oilseeds has fallen in many States during the Kharif crop 1988 due to non-availability of seeds; and

(d) if so, the steps being taken to ensure that seeds are made available to States according to their requirements?

THE MINISTER OF STATE IN THE

DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir.

(b) Indents for 'Breeder's seed' are placed with the Indian Council of Agricultural Research/State Agriculture Universities one year ahead of the sowing time so that adequate quantity of breeder's seed is produced for the foundation and certified seed production programmes to be taken up by States Seed Corporation, State Departmental Farms, National Seeds Corporation and State Farms Corporation

(c) and (d). Kharif 88 crop season is yet to commence w.e.f. June-July'88. The Department of Agriculture & Cooperation has reviewed the seed supply position of various oilseeds crops. Arrangements to meet the seed requirements have been tied up with various seed supply agencies like State Seeds Corporation, National Seeds Corporation, Central States Farm Corporation of India and GROFED etc. Procurement of oilseeds for use as seed after